

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No. 06
New IA-303/2021
In
IB-717(ND)/2019

IN THE MATTER OF:

M/s. Oriental Bank of Commerce

Vs.

M/s. Sidhartha Buildhome Pvt. Ltd.

....FINANCIAL CREDITOR

....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 22.02.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC :

For the Respondent :

For the Intervener :

ORDER

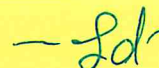
IA-303/2021:-

Matter called. No representation on behalf of both the sides. Matter stands adjourned.

List the matter on 19th April, 2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)